

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :05-03-2020

Date : 05.03.2020										
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C TYP e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deali ng Secti on	Se at
1	22418/ 2020	05.03.2 020	WP (C) - 4885/2 012	P.RATH	GENE RAL		Order Dtd. 2013-04-02		WRIT BRANC H-8	(Se at No- 39)
2	22419/ 2020	05.03.2 020	WP (C) - 4885/2 012	P.RATH	GENE RAL		Order Dtd. 2013-04-02		WRIT BRANC H-8	(Se at No- 39)
3	22420/ 2020	05.03.2 020	MATA- 108/20 18	S. DAS	GENE RAL		Order Dtd. 2019-11-15		FIRST APPEA L	(Se at No- 3)
4	22421/ 2020	05.03.2 020	ARBA- 10/202 0	B. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No- 3)
5	22422/ 2020	05.03.2 020	CRLREV - 413/20 18	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2020-03-04		CRIMI NAL REVIS ION	(Se at No- 5)
6	22423/ 2020	05.03.2 020	WPC (OA ) - 734/20 18	D. K. MAHALICK	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Se at No- 5)
7	22424/ 2020	05.03.2 020	WPC (OA ) - 1878/2 016	D. K. MAHALICK	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Se at No- 5)
8	22425/ 2020	05.03.2 020	BLAPL- 11242/ 2019	A. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-03			(Se at No- 5)
9	22426/ 2020	05.03.2 020	BLAPL- 10804/	A. K. MISHRA	C.O.	COURT NO.	Order Dtd. 2020-03-03			(Se at

			2019			23				No-5)
10	22427/2020	05.03.2020	ABLAPL-331/2019	SURESH KUMAR JENA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		CRMINAL MISC-2	(Se at No-16)
11	22428/2020	05.03.2020	BLAPL-10383/2019	SACHIDANANDA DASH	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-16)
12	22429/2020	05.03.2020	BLAPL-551/2020	D.DASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No-16)
13	22430/2020	05.03.2020	WP (C)-8176/2020	B. K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No-16)
14	22431/2020	05.03.2020	WP (C)-13857/2019	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2019-12-19		WRIT BRANCH-4	(Se at No-37)
15	22432/2020	05.03.2020	BLAPL-7926/2019	S. K. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-37)
16	22433/2020	05.03.2020	CRLA-735/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Se at No-37)
17	22434/2020	05.03.2020	WP (C)-4470/2020	S. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Se at No-37)
18	22435/2020	05.03.2020	CRLA-548/2019	S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04			(Se at No-37)
19	22436/2020	05.03.2020	BLAPL-10617/2019	A.S. PAUL	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Se at No-37)
20	22437/2020	05.03.2020	BLAPL-9124/2019	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No-37)
21	22438/2020	05.03.2020	WP (C)-8194/2020	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		WRIT BRANCH-3	(Se at No-14)
22	22439/	05.03.2	WP (C)-	P. K.	C.O.	COURT	Order Dtd.		WRIT	(Se

	2020	020	7126/2 020	SAMAL		NO. 7	2020-03-04		BRANC H-8	at No- 29)
23	22440/ 2020	05.03.2 020	WP (C) - 4820/2 020	G.C.JENA	GENE RAL		Order Dtd. 2020-03-16		WRIT BRANC H-5	(Se at No- 32)
24	22441/ 2020	05.03.2 020	WP (C) - 4772/2 020	P. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No- 32)
25	22442/ 2020	05.03.2 020	WP (C) - 7553/2 007	G.C.JENA	GENE RAL		Order Dtd. 2020-02-20			(Se at No- 32)
26	22443/ 2020	05.03.2 020	BLAPL- 1107/2 020	D.K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No- 32)
27	22444/ 2020	05.03.2 020	BLAPL- 7454/2 019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-03			(Se at No- 32)
28	22445/ 2020	05.03.2 020	BLAPL- 467/20 20	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No- 32)
29	22446/ 2020	05.03.2 020	BLAPL- 6115/2 019	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No- 32)
30	22447/ 2020	05.03.2 020	WP (C) - 8475/2 020	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No- 32)
31	22448/ 2020	05.03.2 020	WP (C) - 21584/ 2013	A.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Se at No- 32)
32	22449/ 2020	05.03.2 020	ABLAPL - 18300/ 2016	ASWINI KUMAR MOHANTY	GENE RAL		Order Dtd. 2017-09-06		CRIMI NAL MISC- 3	(Se at No- 14)
33	22450/ 2020	05.03.2 020	WP (C) - 21584/ 2013	N. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-02-18			(Se at No- 14)
34	22451/ 2020	05.03.2 020	BLAPL- 9469/2 019	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-03			(Se at No- 14)

35	22452/ 2020	05.03.2 020	WP (C) - 16416/ 2019	R.C. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02			(Se at No- 14)
36	22453/ 2020	05.03.2 020	WP (C) - 26963/ 2019	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03		WRIT BRANC H-6	(Se at No- 35)
37	22454/ 2020	05.03.2 020	WP (C) - 15132/ 2019	P.K. BEHERA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03		WRIT BRANC H-2	(Se at No- 6)
38	22455/ 2020	05.03.2 020	WP (C) - 7602/2 020	T. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Se at No- 6)
39	22456/ 2020	05.03.2 020	WP (C) - 16651/ 2013	A.K.TARA I	GENE RAL		Order Dtd. 2013-08-05		WRIT BRANC H-6	(Se at No- 25)
40	22457/ 2020	05.03.2 020	WP (C) - 4186/2 013	A.K.TARA I	GENE RAL		Order Dtd. 2013-03-14		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
41	22458/ 2020	05.03.2 020	WP (C) - 7285/2 020	T. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		WRIT BRANC H-1	(Se at No- 30)
42	22459/ 2020	05.03.2 020	WP (C) - 7287/2 020	T. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-03-04		WRIT BRANC H-1	(Se at No- 30)
43	22460/ 2020	05.03.2 020	WP (C) - 2391/2 015	A.K.TARA I	GENE RAL		Order Dtd. 2015-02-13		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 112 )
44	22461/ 2020	05.03.2 020	WP (C) - 24164/ 2019	D. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-03-03			(Se at No- 112 )
45	22462/ 2020	05.03.2 020	WP (C) - 16652/ 2013	A.K.TARA I	GENE RAL		Order Dtd. 2013-08-05		WRIT BRANC H-6	(Se at No- 25)
46	22463/ 2020	05.03.2 020	WP (C) -	J. SAHOO	C.O.	CHIEF	Order Dtd.			(Se

	2020	020	24164/2019			JUSTICE'S COURT	2020-03-03			at No-25)
47	22464/2020	05.03.2020	WP (C) - 4114/2020	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-03			(Se at No-25)
48	22465/2020	05.03.2020	WP (C) - 10962/2009	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-04			(Se at No-25)
49	22466/2020	05.03.2020	WP (C) - 6375/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-25)
50	22467/2020	05.03.2020	WP (C) - 21295/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-03			(Se at No-25)
51	22468/2020	05.03.2020	WP (C) - 6376/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-25)
52	22469/2020	05.03.2020	WP (C) - 4882/2019	M/S SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-25)
53	22470/2020	05.03.2020	WP (C) - 6373/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-25)
54	22471/2020	05.03.2020	WP (C) - 19366/2008	S.K.DAS	GENERAL		Order Dtd. 2019-12-20			(Se at No-25)
55	22472/2020	05.03.2020	WP (C) - 4884/2019	M/S.SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-25)
56	22473/2020	05.03.2020	WP (C) - 6372/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-25)
57	22474/2020	05.03.2020	WP (C) - 15987/2010	P.K.MOHANTY	GENERAL		Order Dtd. 2011-04-11		WRIT BRANCH-6	(Se at No-35)
58	22475/2020	05.03.2020	WP (C) - 4887/2019	M/S.SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)

59	22476/2020	05.03.2020	WP (C) - 4874/2019	M/S SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)
60	22477/2020	05.03.2020	WP (C) - 5251/2019	M/S.SARA T KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)
61	22478/2020	05.03.2020	WP (C) - 4880/2019	M/S.SARA T KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)
62	22479/2020	05.03.2020	WP (C) - 6370/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-35)
63	22480/2020	05.03.2020	WP (C) - 4876/2019	M/S SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)
64	22481/2020	05.03.2020	WP (C) - 4497/2019	M/S.SARA T KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-35)
65	22482/2020	05.03.2020	CRLMC-3480/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2020-03-03			(Se at No-35)
66	22483/2020	05.03.2020	WP (C) - 128/2008	B.SETHI	GENERAL		Order Dtd. 2014-08-18		WRIT BRANCH-3	(Se at No-14)
67	22484/2020	05.03.2020	CRLA-601/2015	D.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-03		CRIMINAL APPEAL	(Se at No-5)
68	22485/2020	05.03.2020	CRLMC-3480/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2020-03-03			(Se at No-5)
69	22486/2020	05.03.2020	WP (C) - 6367/2020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-5)
70	22487/2020	05.03.2020	CRLMC-3146/2019	HIMANSHU SEKHAR PAIKRAY	C.O.	DR (J)	Order Dtd. 2020-03-02			(Se at No-5)
71	22488/2020	05.03.2020	WP (C) - 22849/2019	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-03			(Se at No-)

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72	22489/ 2020	05.03.2 020	WP (C) - 7574/2 020	PRASANT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Se at No- 5)
73	22490/ 2020	05.03.2 020	WP (C) - 2352/2 011	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-03			(Se at No- 5)
74	22491/ 2020	05.03.2 020	WP (C) - 7523/2 020	TAPAN SWAIN	GENE RAL		Order Dtd. 2020-03-04		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 110 )
75	22492/ 2020	05.03.2 020	MATA- 45/201 9	A.K. BISWAL	C.O.	DR (J)	Order Dtd. 2020-03-04			(Se at No- 110 )
76	22493/ 2020	05.03.2 020	WP (C) - 27240/ 2019	A.PATTNA IK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
77	22494/ 2020	05.03.2 020	WP (C) - 6366/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
78	22495/ 2020	05.03.2 020	WP (C) - 6365/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
79	22496/ 2020	05.03.2 020	WP (C) - 6873/2 016	P.K.PATR I	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-07			(Se at No- 110 )
80	22497/ 2020	05.03.2 020	CMP- 1416/2 019	ANIL SAHOO	GENE RAL		Order Dtd. 2020-02-20			(Se at No- 110 )
81	22498/ 2020	05.03.2 020	WP (C) - 6363/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
82	22499/ 2020	05.03.2 020	WP (C) -	R.C.	C.O.	COURT	Order Dtd.			(Se

	2020	020	6362/2 020	PATTANAI K, ADV		NO. 3 OLD	2020-03-04			at No- 110 )
83	22500/ 2020	05.03.2 020	WP (C) - 7268/2 020	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Se at No- 110 )
84	22501/ 2020	05.03.2 020	WP (C) - 6360/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
85	22502/ 2020	05.03.2 020	ABLAPL - 3086/2 019	SANJIB RAY	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 110 )
86	22503/ 2020	05.03.2 020	WP (C) - 6358/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
87	22504/ 2020	05.03.2 020	CRLMP- 1179/2 019	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
88	22505/ 2020	05.03.2 020	WP (C) - 6357/2 020	R.C. PATTANAI K, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 110 )
89	22506/ 2020	05.03.2 020	ABLAPL - 691/20 20	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 110 )
90	22507/ 2020	05.03.2 020	WP (C) - 2816/2 020	S.K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-03		WRIT BRANC H-5	(Se at No- 20)
91	22508/ 2020	05.03.2 020	CRLMC- 285/20 20	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No- 20)
92	22509/ 2020	05.03.2 020	ABLAPL - 934/20 20	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 20)
93	22510/ 2020	05.03.2 020	CRLMC-	P. K.	C.O.	COURT	Order Dtd.			(Se



	2020	020	171/2020	RATH		NO. 1	2020-03-03			at No-20)
94	22511/2020	05.03.2020	CMP-116/2020	P.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No-20)
95	22512/2020	05.03.2020	CRLMC-66/2020	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-20)
96	22513/2020	05.03.2020	CMP-180/2020	B. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No-20)
97	22514/2020	05.03.2020	CRLMC-410/2020	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-20)
98	22515/2020	05.03.2020	CMP-234/2020	B.N. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No-20)
99	22516/2020	05.03.2020	WP (C) - 8470/2020	B. K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-20)
100	22517/2020	05.03.2020	ABLAPL - 84/2020	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-20)
101	22518/2020	05.03.2020	CRLMC-183/2020	BIBHUDA NANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-20)
102	22519/2020	05.03.2020	ABLAPL - 13918/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-20)
103	22520/2020	05.03.2020	CRLMC-543/2020	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Se at No-20)
104	22521/2020	05.03.2020	ABLAPL - 13918/2019	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-20)
105	22522/2020	05.03.2020	WP (C) - 1826/2015	A.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2015-08-17	WRIT BRANCH-11		(Se at No-64)

106	22523/2020	05.03.2020	CRLMC-381/2020	A. K. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-64)
107	22524/2020	05.03.2020	ABLAPL - 3095/2019	DURLLABH A RANJAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-64)
108	22525/2020	05.03.2020	ABLAPL - 6944/2019	R.K.MALLICK	GENERAL		Order Dtd. 2019-09-27			(Se at No-64)
109	22526/2020	05.03.2020	ABLAPL - 3094/2019	DURLLABH A RANJAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-64)
110	22527/2020	05.03.2020	ABLAPL - 3089/2019	R.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-64)
111	22528/2020	05.03.2020	ABLAPL - 640/2020	B.K. DALEI	C.O.	DR (J)	Order Dtd. 2020-03-04			(Se at No-64)
112	22529/2020	05.03.2020	CRLMC-2615/2017	MR.P.K.P ANI (ASC.)	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Se at No-64)
113	22530/2020	05.03.2020	ABLAPL - 981/2020	S.S. CHHUALSINGH, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-64)
114	22531/2020	05.03.2020	CRLMC-2615/2017	M/S.MOHE NDRA KU.MOHAPATRO	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Se at No-64)
115	22532/2020	05.03.2020	WP (C) - 29689/2011	S.R. PATTANAIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No-64)
116	22533/2020	05.03.2020	CRLMC-393/2020	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-64)
117	22534/2020	05.03.2020	WP (C) - 5522/2020	G.C. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No-64)
118	22535/2020	05.03.2020	CRLMC-2725/2019	S. C. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2020-03-03			(Se at No-64)

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119	22536/2020	05.03.2020	WP (C) - 1729/2020	J. KAR	C.O.	COURT NO. 24	Order Dtd. 2020-03-04		WRIT BRANCH-1	(Seat No-3)
120	22537/2020	05.03.2020	CRLMC-2725/2019	PRASANT KUMAR JENA	C.O.	COURT NO. 3	Order Dtd. 2020-03-03			(Seat No-3)
121	22538/2020	05.03.2020	CRLMC-1613/2019	A. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Seat No-3)
122	22539/2020	05.03.2020	CRLMC-134/2019	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-02			(Seat No-3)
123	22540/2020	05.03.2020	CRLMC-3163/2019	R. K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2020-03-03			(Seat No-3)
124	22541/2020	05.03.2020	CRLMP-290/2020	B.M.SARA NGI	C.O.	COURT NO. 2	Order Dtd. 2020-03-04			(Seat No-3)
125	22542/2020	05.03.2020	WP (C) - 5939/2020	D.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Seat No-3)
126	22543/2020	05.03.2020	CRLMP-307/2020	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Seat No-3)
127	22544/2020	05.03.2020	CMP-1941/2016	S.C. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Seat No-3)
128	22545/2020	05.03.2020	CRLMP-308/2020	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Seat No-3)
129	22546/2020	05.03.2020	CRLMP-289/2020	B.M.SARA NGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Seat No-3)
130	22547/2020	05.03.2020	WP (C) - 341/2020	P. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Seat No-3)
131	22548/2020	05.03.2020	CONTR-14/202	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-03-03			(Seat No-3)

			0			OLD				No-3)
13 2	22549/ 2020	05.03.2 020	WP (C) - 7006/2 020	P. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-03-03			(Se at No- 3)
13 3	22550/ 2020	05.03.2 020	WP (C) - 2738/2 011	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-03			(Se at No- 3)
13 4	22551/ 2020	05.03.2 020	WP (C) - 7833/2 020	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 3)
13 5	22552/ 2020	05.03.2 020	ABLAPL - 8826/2 019	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 3)
13 6	22553/ 2020	05.03.2 020	CRLMC- 58/202 0	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No- 3)
13 7	22554/ 2020	05.03.2 020	CRLMC- 58/202 0	D.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No- 3)
13 8	22555/ 2020	05.03.2 020	WP (C) - 8006/2 020	J.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-03		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 115 )
13 9	22556/ 2020	05.03.2 020	WP (C) - 7784/2 020	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No- 115 )
14 0	22557/ 2020	05.03.2 020	WP (C) - 21513/ 2015	M. JATI	C.O.	COURT NO. 11	Order Dtd. 2020-03-03		WRIT BRANC H-7	(Se at No- 48)
14 1	22558/ 2020	05.03.2 020	WP (C) - 8010/2 020	K.N. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-03		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 115 )
14 2	22559/ 2020	05.03.2 020	WP (C) - 8280/2 020	J.R. KHUNTIA, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Se at No-

										115)
143	22560/2020	05.03.2020	WP (C) - 7978/2020	N.K. ROU	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Seat No-115)
144	22561/2020	05.03.2020	WP (C) - 8060/2020	J.R. KHUNTIA, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-03-03			(Seat No-115)
145	22562/2020	05.03.2020	WP (C) - 7866/2020	S.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
146	22563/2020	05.03.2020	WP (C) - 5861/2020	N.K. ROU	C.O.	COURT NO. 19	Order Dtd. 2020-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
147	22564/2020	05.03.2020	WP (C) - 3047/2020	S.C. DAS	C.O.	COURT NO. 6	Order Dtd. 2020-03-03		WRIT BRANCH-8	(Seat No-29)
148	22565/2020	05.03.2020	CRLA-445/2019	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Seat No-29)
149	22566/2020	05.03.2020	BLAPL-520/2020	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Seat No-29)
150	22567/2020	05.03.2020	CRLREV - 128/2019	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		CRIMINAL REVISION	(Seat No-4)
151	22568/2020	05.03.2020	WP (C) - 8415/2020	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Seat No-4)
152	22569/2020	05.03.2020	WP (C) - 7179/2020	S. S. SAMANTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Seat No-4)
153	22570/2020	05.03.2020	WP (C) - 951/2020	N.C. SINHA	C.O.	COURT NO.	Order Dtd. 2020-03-04		WRIT BRANCH	(Seat)

			19			22			H-5	No-21)
154	22571/2020	05.03.2020	WP (C) - 6496/2020	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		WRIT BRANCH-7	(Se at No-48)
155	22572/2020	05.03.2020	WP (C) - 5107/2020	H, JENA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		WRIT BRANCH-8	(Se at No-41)
156	22573/2020	05.03.2020	WP (C) - 27729/2019	A.K.ROUT	GENERAL		Order Dtd. 2019-12-23			(Se at No-41)
157	22574/2020	05.03.2020	WP (C) - 11300/2018	M. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-41)
158	22575/2020	05.03.2020	WP (C) - 7077/2020	L. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-41)
159	22576/2020	05.03.2020	WP (C) - 16363/2013	B.K. DALEI	C.O.	COURT NO. 9	Order Dtd. 2020-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
160	22577/2020	05.03.2020	WP (C) - 7789/2020	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-105)
161	22578/2020	05.03.2020	WP (C) - 6958/2020	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No-105)
162	22579/2020	05.03.2020	WP (C) - 801/2013	D. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No-105)
163	22580/2020	05.03.2020	WP (C) - 31043/2011	JANMEJAY PARIDA	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No-105)
164	22581/2020	05.03.2020	WP (C) - 5423/2020	A.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-03			(Se at No-

										105)
165	22582/2020	05.03.2020	WP (C) - 7477/2020	A.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-03			(Seat No-105)
166	22583/2020	05.03.2020	WP (C) - 5810/2020	J. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Seat No-105)
167	22584/2020	05.03.2020	RPFAM-200/2017	R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04	FIRST APPEAL		(Seat No-6)
168	22585/2020	05.03.2020	WP (C) - 24428/2019	S.K.SINGH	C.O.	COURT NO. 3	Order Dtd. 2020-03-03	WRIT BRANCH (DIVISION BENCH)		(Seat No-114)
169	22586/2020	05.03.2020	WP (C) - 8138/2020	TRILOCHAN BAG	C.O.	COURT NO. 17	Order Dtd. 2020-03-04	WRIT BRANCH-3		(Seat No-14)
170	22587/2020	05.03.2020	WP (C) - 5347/2020	S.K. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Seat No-14)
171	22588/2020	05.03.2020	WP (C) - 8137/2020	TRILOCHAN BAG	C.O.	COURT NO. 17	Order Dtd. 2020-03-04	WRIT BRANCH-3		(Seat No-14)
172	22589/2020	05.03.2020	WP (C) - 6449/2020	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2020-03-03	WRIT BRANCH-7		(Seat No-48)
173	22590/2020	05.03.2020	WP (C) - 10936/2016	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-03-04	WRIT BRANCH-9		(Seat No-59)
174	22591/2020	05.03.2020	WP (C) - 7979/2020	M/S.GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Seat No-59)
175	22592/2020	05.03.2020	WP (C) - 4877/2019	M/S.SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Seat No-59)

176	22593/2020	05.03.2020	WP (C) - 4879/2019	M/S SARAT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-04			(Se at No-59)
177	22594/2020	05.03.2020	WP (C) - 7979/2020	M.BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
178	22595/2020	05.03.2020	CONTC-346/2020	ABHIMANYU PARIDA	C.O.	COURT NO. 24	Order Dtd. 2020-03-04			(Se at No-59)
179	22596/2020	05.03.2020	WP (C) - 8016/2020	K.SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
180	22597/2020	05.03.2020	WP (C) - 17670/2018	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-03			(Se at No-59)
181	22598/2020	05.03.2020	WP (C) - 8016/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
182	22599/2020	05.03.2020	WP (C) - 17670/2018	KARTIK JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-03			(Se at No-59)
183	22600/2020	05.03.2020	WP (C) - 7974/2020	R.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
184	22601/2020	05.03.2020	WP (C) - 7974/2020	M. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
185	22602/2020	05.03.2020	WP (C) - 6462/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
186	22603/2020	05.03.2020	WP (C) - 6463/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
187	22604/2020	05.03.2020	WP (C) - 6464/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
188	22605/2020	05.03.2020	WP (C) - 6440/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)



										59)
189	22606/2020	05.03.2020	WP (C) - 6450/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
190	22607/2020	05.03.2020	WP (C) - 6596/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
191	22608/2020	05.03.2020	WP (C) - 26973/2017	T.PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
192	22609/2020	05.03.2020	WP (C) - 6700/2020	P.K.PATTNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
193	22610/2020	05.03.2020	WP (C) - 26973/2017	S.R. PATTANAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
194	22611/2020	05.03.2020	WP (C) - 6460/2020	B.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
195	22612/2020	05.03.2020	WP (C) - 7117/2020	K.C. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
196	22613/2020	05.03.2020	WP (C) - 6457/2020	B.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
197	22614/2020	05.03.2020	CRLLP-40/2011	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04			(Se at No-59)
198	22615/2020	05.03.2020	WP (C) - 6452/2020	B.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
199	22616/2020	05.03.2020	ABLAPL - 9631/2019	A.T. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Se at No-59)
200	22617/2020	05.03.2020	BLAPL-7343/2019	NIRANJAN SAHOO	GENE RAL		Order Dtd. 2020-02-06			(Se at No-59)
201	22618/2020	05.03.2020	WP (C) - 6436/2	B.DAS	C.O.	COURT NO.	Order Dtd. 2020-03-02			(Se at

			020			19				No-59)
202	22619/2020	05.03.2020	WP (C) - 6444/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
203	22620/2020	05.03.2020	ABLAPL - 2100/2020	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Se at No-59)
204	22621/2020	05.03.2020	WP (C) - 6434/2020	B.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Se at No-59)
205	22622/2020	05.03.2020	ABLAPL - 3422/2019	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-59)
206	22623/2020	05.03.2020	ABLAPL - 845/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-59)
207	22624/2020	05.03.2020	WP (C) - 5664/2020	P.C.CHHI NCHANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-24			(Se at No-59)
208	22625/2020	05.03.2020	WP (C) - 4545/2020	P.C.CHHI NCHANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Se at No-59)
209	22626/2020	05.03.2020	WP (C) - 8306/2020	MD. T. HOSSAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
210	22627/2020	05.03.2020	WP (C) - 6854/2020	J.R.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
211	22628/2020	05.03.2020	WP (C) - 8306/2020	C.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Se at No-59)
212	22629/2020	05.03.2020	WP (C) - 6848/2020	P.BASTIA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
213	22630/2020	05.03.2020	CRLMC-3448/2019	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-59)
21	22631/	05.03.2	CRLMC-	P. JENA	C.O.	COURT	Order Dtd.			(Se

4	2020	020	388/2020			NO. 1	2020-03-02			at No-59)
215	22632/2020	05.03.2020	WP (C) - 8313/2020	TOPHAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
216	22633/2020	05.03.2020	ABLAPL - 835/2020	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-59)
217	22634/2020	05.03.2020	WP (C) - 6960/2020	P.K.BEHE RA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
218	22635/2020	05.03.2020	WP (C) - 6748/2020	S.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
219	22636/2020	05.03.2020	WP (C) - 7204/2020	B.C.PAND A	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
220	22637/2020	05.03.2020	WP (C) - 6741/2020	S.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
221	22638/2020	05.03.2020	WP (C) - 7205/2020	B.C. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
222	22639/2020	05.03.2020	WP (C) - 6991/2020	JYOTI PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
223	22640/2020	05.03.2020	CRLMC-3109/2019	J. BEHERA	C.O.	DR (J)	Order Dtd. 2020-03-02			(Se at No-59)
224	22641/2020	05.03.2020	WP (C) - 7213/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
225	22642/2020	05.03.2020	WP (C) - 7202/2020	B. C. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
226	22643/2020	05.03.2020	WP (C) - 7665/2020	P. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)

22	22644/2020	05.03.2020	WP (C) - 6856/2020	J. R. DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
22	22645/2020	05.03.2020	WP (C) - 6858/2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
22	22646/2020	05.03.2020	WP (C) - 6742/2020	S.P. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22647/2020	05.03.2020	WP (C) - 8314/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22648/2020	05.03.2020	WP (C) - 6750/2020	R.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22649/2020	05.03.2020	WP (C) - 6624/2020	S.C. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22650/2020	05.03.2020	WP (C) - 6861/2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22651/2020	05.03.2020	WP (C) - 6855/2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22652/2020	05.03.2020	WP (C) - 7569/2020	U. CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22653/2020	05.03.2020	WP (C) - 6745/2020	S.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22654/2020	05.03.2020	WP (C) - 6961/2020	PRATAP KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22655/2020	05.03.2020	WP (C) - 6701/2020	H.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
23	22656/2020	05.03.2020	WP (C) - 8525/2020	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-59)

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24 0	22657/ 2020	05.03.2 020	WP (C) - 8525/2 020	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 59)
24 1	22658/ 2020	05.03.2 020	WP (C) - 6821/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 2	22659/ 2020	05.03.2 020	WP (C) - 7556/2 020	T.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 3	22660/ 2020	05.03.2 020	WP (C) - 6746/2 020	S.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 4	22661/ 2020	05.03.2 020	WP (C) - 6985/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 5	22662/ 2020	05.03.2 020	WP (C) - 7244/2 020	M/S.DINE SH KUMAR PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 6	22663/ 2020	05.03.2 020	WP (C) - 7247/2 020	M/S.DINE SH KUMAR PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 7	22664/ 2020	05.03.2 020	WP (C) - 7245/2 020	M/S.DINE SH KUMAR PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 8	22665/ 2020	05.03.2 020	WP (C) - 5921/2 020	P. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
24 9	22666/ 2020	05.03.2 020	WP (C) - 6983/2 020	B. D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
25 0	22667/ 2020	05.03.2 020	WP (C) - 7153/2 020	M. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
25 1	22668/ 2020	05.03.2 020	WP (C) - 6992/2 020	B. D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 59)
25 2	22669/ 2020	05.03.2 020	WP (C) - 8179/2	U. CHHOTRAY	C.O.	COURT NO.	Order Dtd. 2020-03-04			(Se at

			020			19				No-59)
253	22670/2020	05.03.2020	WP (C) - 2063/2020	MANOJ KUMAR PATI	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
254	22671/2020	05.03.2020	WP (C) - 1331/2020	LAXMIDHAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
255	22672/2020	05.03.2020	WP (C) - 396/2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No-59)
256	22673/2020	05.03.2020	WP (C) - 15058/2019	U. K. SAHU	GENERAL		Order Dtd. 2019-11-13			(Se at No-59)
257	22674/2020	05.03.2020	WP (C) - 8175/2020	B. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-59)
258	22675/2020	05.03.2020	CMAPL-870/2019	RATIKANT A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-03-03			(Se at No-59)
259	22676/2020	05.03.2020	CMAPL-871/2019	RATIKANT A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-03-03			(Se at No-59)
260	22677/2020	05.03.2020	WP (C) - 1608/2020	R.C. ROUT	GENERAL		Order Dtd. 2020-02-26			(Se at No-59)
261	22678/2020	05.03.2020	WP (C) - 15052/2010	K.K.SAHO O	GENERAL		Order Dtd. 2011-09-26		WRIT BRANCH-3	(Se at No-28)
262	22679/2020	05.03.2020	WP (C) - 3974/2016	M.M.PANDA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-5	(Se at No-23)
263	22680/2020	05.03.2020	WP (C) - 10437/2011	D.NAYAK	GENERAL		Order Dtd. 2019-07-16			(Se at No-23)
264	22681/2020	05.03.2020	WP (C) - 2667/2020	S.DASH	GENERAL		Order Dtd. 2020-02-06			(Se at No-23)
26	22682/	05.03.2	WP (C) -	TOFAN	C.O.	COURT	Order Dtd.			(Se

5	2020	020	8305/2020	PRADHAN		NO. 8	2020-03-05			at No-23)
266	22683/2020	05.03.2020	WP (C) - 24609/2011	M.ROUT	GENERAL		Order Dtd. 2018-07-13			(Se at No-23)
267	22684/2020	05.03.2020	WP (C) - 15172/2009	B.DAS	GENERAL		Order Dtd. 2016-04-07		WRIT BRANCH-2	(Se at No-34)
268	22685/2020	05.03.2020	WP (C) - 16784/2009	B.DAS	GENERAL		Order Dtd. 2019-09-16			(Se at No-34)
269	22686/2020	05.03.2020	WP (C) - 1099/2012	B.DAS	GENERAL		Order Dtd. 2012-02-28		WRIT BRANCH-8	(Se at No-41)
270	22687/2020	05.03.2020	WP (C) - 6949/2020	C.R. NAYAK	GENERAL		Order Dtd. 2020-03-02			(Se at No-41)
271	22688/2020	05.03.2020	WP (C) - 23715/2014	J.P.KAR	GENERAL		Order Dtd. 2015-12-11		WRIT BRANCH-7	(Se at No-48)
272	22689/2020	05.03.2020	WP (C) - 840/2014	S.K.DAS	GENERAL		Order Dtd. 2014-02-25		WRIT BRANCH-4	(Se at No-17)
273	22690/2020	05.03.2020	WP (C) - 16995/2014	S.K.DAS	GENERAL		Order Dtd. 2014-09-11		WRIT BRANCH-10	(Se at No-56)
274	22691/2020	05.03.2020	WP (C) - 10642/2019	M.K.RANA	GENERAL		Order Dtd. 2020-03-02			(Se at No-56)
275	22692/2020	05.03.2020	CONTC-149/2020	M.K.RANA	GENERAL		Order Dtd. 2020-03-03			(Se at No-56)
276	22693/2020	05.03.2020	CONTC-148/2020	M.K.RANA	GENERAL		Order Dtd. 2020-03-03			(Se at No-56)
277	22694/2020	05.03.2020	CRLREV - 973/2014	BALARAM SINGH	GENERAL		Order Dtd. 2016-06-24		CRIMINAL REVISION	(Se at No-1)

27	22695/2020	05.03.2020	AHO-77/1996	T. BAG	GENERAL		Order Dtd. 2014-09-05		M.J.C.	(Serial No-1)
27	22696/2020	05.03.2020	AHO-75/1996	T. BAG	GENERAL		Order Dtd. 2014-09-05		M.J.C.	(Serial No-1)
28	22697/2020	05.03.2020	RFA-118/2009	K. K. SAHOO	GENERAL		Order Dtd. 2009-11-18		FIRST APPEAL	(Serial No-7)
28	22698/2020	05.03.2020	OJC-10098/2001	M.K.RANA	GENERAL		Order Dtd. 2015-04-23		WRIT BRANCH-7	(Serial No-10)
28	22699/2020	05.03.2020	CONTC-937/2018	K. N. SAHOO	GENERAL		Order Dtd. 2019-01-24		CONTE MPT	(Serial No-1)
28	22700/2020	05.03.2020	WP (C) - 489/2018	M.K.RANA	GENERAL		Order Dtd. 2020-03-02			(Serial No-1)
28	22701/2020	05.03.2020	CRLA-299/2019	M. K. RANA	GENERAL		Order Dtd. 2020-02-27			(Serial No-1)
28	22702/2020	05.03.2020	CRLA-704/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-02			(Serial No-1)
28	22703/2020	05.03.2020	ABLAPL - 20148/2017	P.K.DAS	GENERAL		Order Dtd. 2018-05-14		CRIMINAL MISC-1	(Serial No-8)
28	22704/2020	05.03.2020	CRLA-75/2020	M. K. RANA	GENERAL		Order Dtd. 2020-02-27			(Serial No-8)
28	22705/2020	05.03.2020	ABLAPL - 20176/2017	P.K.DAS	GENERAL		Order Dtd. 2018-05-14		CRIMINAL MISC-1	(Serial No-8)
28	22706/2020	05.03.2020	ABLAPL - 3418/2018	D.SETHI	GENERAL		Order Dtd. 2018-03-28		CRIMINAL MISC-3	(Serial No-12)
29	22707/2020	05.03.2020	ABLAPL - 1111/2	D.SETHI	GENERAL		Order Dtd. 2019-03-29		CRIMINAL MISC-	(Serial No-)



			019					2	11)
29 1	22708/ 2020	05.03.2 020	BLAPL- 11254/ 2019	D.ROUT	GENE RAL		Order Dtd. 2020-01-24		(Se at No- 11)
29 2	22709/ 2020	05.03.2 020	WP (C) - 7254/2 020	SAHADEV MUDULI	C.O.	COURT NO. 7	Order Dtd. 2020-03-05		(Se at No- 11)
29 3	22710/ 2020	05.03.2 020	JCRLA- 36/201 4	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at No- 11)
29 4	22711/ 2020	05.03.2 020	BLAPL- 4967/2 018	K.SAHOO	GENE RAL		Order Dtd. 2019-04-11	CRIMI NAL MISC- 1	(Se at No- 1)
29 5	22712/ 2020	05.03.2 020	OJC- 9020/1 996	P. K. PATRI	GENE RAL		PetitionAnnexur e,Counter,	WRIT BRANC H-2	(Se at No- 34)
29 6	22713/ 2020	05.03.2 020	CMP- 233/20 20	P.K.NAYA K	GENE RAL		Order Dtd. 2020-03-03		(Se at No- 34)
29 7	22714/ 2020	05.03.2 020	WA- 693/20 19	N.K.ROUT	GENE RAL		Order Dtd. 2020-02-27		(Se at No- 34)
29 8	22715/ 2020	05.03.2 020	WP (C) - 8225/2 020	R. K. MOHAPATR A	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		(Se at No- 34)
29 9	22716/ 2020	05.03.2 020	JCRLA- 23/200 8	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at No- 34)
30 0	22717/ 2020	05.03.2 020	JCRLA- 34/200 8	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at No- 34)
30 1	22718/ 2020	05.03.2 020	JCRLA- 29/200 8	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at No- 34)
30 2	22719/ 2020	05.03.2 020	JCRLA- 30/200 5	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at No- 34)
30 3	22720/ 2020	05.03.2 020	JCRLA- 115/20	M. K. RANA	GENE RAL		Order Dtd. 2020-02-29		(Se at

			04							No-34)
304	22721/2020	05.03.2020	MATA-82/2019	SATYANAN DA SAHOO	GENERAL			Order Dtd. 2019-12-10 Annexure, Affidavit,		(Se at No-34)
305	22722/2020	05.03.2020	MATA-139/2014	P. K. NAYAK	GENERAL			Order Dtd. 2020-02-05		(Se at No-34)
306	22723/2020	05.03.2020	BLAPL-6379/2019	S.K.BHAN JADEO	C.O.	COURT NO. 1		Order Dtd. 2020-03-04	CRMIN AL MISC-2	(Se at No-15)
307	22724/2020	05.03.2020	WP (C) - 24691/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-15)
308	22725/2020	05.03.2020	WP (C) - 24691/2019	J. D. MUDULI	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-15)
309	22726/2020	05.03.2020	WP (C) - 20692/2019	R.K. BISOI	C.O.	COURT NO. 9		Order Dtd. 2020-03-04	WRIT BRANCH-6	(Se at No-26)
310	22727/2020	05.03.2020	WP (C) - 8117/2020	B. B. MALLICK	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-26)
311	22728/2020	05.03.2020	WP (C) - 8115/2020	B. B. MALLICK	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-26)
312	22729/2020	05.03.2020	WP (C) - 8114/2020	B. B. MALLICK	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-26)
313	22730/2020	05.03.2020	WP (C) - 7507/2012	R. K. NAYAK	C.O.	COURT NO. 1		Order Dtd. 2020-03-04	WRIT BRANCH-7	(Se at No-48)
314	22731/2020	05.03.2020	WP (C) - 8316/2020	TATHAGAT A SAHOO	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-48)
315	22732/2020	05.03.2020	WP (C) - 8198/2020	M/S.TATHAGATA SAHOO	C.O.	COURT NO. 3 OLD		Order Dtd. 2020-03-04		(Se at No-48)
31	22733/	05.03.2	WP (C) -	DILLIP	C.O.	COURT		Order Dtd.		(Se

6	2020	020	7936/2 020	SAMAL		NO. 7	2020-03-04			at No- 48)
31 7	22734/ 2020	05.03.2 020	ABLAPL - 2374/2 020	SATYAJIT MOHAPATR A	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 48)
31 8	22735/ 2020	05.03.2 020	ABLAPL - 2369/2 020	SATYAJIT MOHAPATR A	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Se at No- 48)
31 9	22736/ 2020	05.03.2 020	BLAPL- 1120/2 020	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 48)
32 0	22737/ 2020	05.03.2 020	BLAPL- 766/20 20	ASHOK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 48)
32 1	22738/ 2020	05.03.2 020	BLAPL- 730/20 20	M. R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 48)
32 2	22739/ 2020	05.03.2 020	BLAPL- 685/20 20	SURENDRA DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 48)
32 3	22740/ 2020	05.03.2 020	BLAPL- 583/20 20	A.PATTAN AIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 48)
32 4	22741/ 2020	05.03.2 020	BLAPL- 11049/ 2019	P. K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No- 48)
32 5	22742/ 2020	05.03.2 020	BLAPL- 7979/2 019	M/S.SANT OSH KUMAR DASH	C.O.	COURT NO. 7	Order Dtd. 2020-03-02			(Se at No- 48)
32 6	22743/ 2020	05.03.2 020	ABLAPL - 57/202 0	R. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No- 48)
32 7	22744/ 2020	05.03.2 020	MACA- 90/202 0	R. C. BHOI	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No- 48)
32 8	22745/ 2020	05.03.2 020	CONTC- 149/20 20	DINABAND HU NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-03			(Se at No- 48)

329	22746/2020	05.03.2020	WP (C) - 7230/2020	D. K. MAHALICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-48)
330	22747/2020	05.03.2020	WP (C) - 7231/2020	D. K. MAHALICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-48)
331	22748/2020	05.03.2020	WP (C) - 7200/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-48)
332	22749/2020	05.03.2020	WP (C) - 6096/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-48)
333	22750/2020	05.03.2020	WP (C) - 7198/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No-48)
334	22751/2020	05.03.2020	WP (C) - 5579/2020	N. C. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-48)
335	22752/2020	05.03.2020	WP (C) - 5579/2020	N. C. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-48)
336	22753/2020	05.03.2020	WP (C) - 4607/2020	ARTATRAN A NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-48)
337	22754/2020	05.03.2020	WP (C) - 4107/2020	ARUN KUMAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-48)
338	22755/2020	05.03.2020	WP (C) - 4107/2020	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-48)
339	22756/2020	05.03.2020	WP (C) - 8248/2020	R. C. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-03-04		WRIT BRANCH-4	(Se at No-37)
340	22757/2020	05.03.2020	WP (C) - 3659/2020	H. K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-04			(Se at No-37)
341	22758/2020	05.03.2020	CRLA-591/2017	M. M. PANDA	C.O.	COURT NO. 2	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-)

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34 2	22759/ 2020	05.03.2 020	WP (C)- 8460/2 020	K. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-04		WRIT BRANC H-6	(Se at No- 16)
34 3	22760/ 2020	05.03.2 020	WP (C)- 8336/2 020	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 16)
34 4	22761/ 2020	05.03.2 020	WP (C)- 7698/2 020	N. SEN	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 16)
34 5	22762/ 2020	05.03.2 020	ELPET- 5/2019	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-04			(Se at No- 16)
34 6	22763/ 2020	05.03.2 020	CRLREV - 39/202 0	SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 16)
34 7	22764/ 2020	05.03.2 020	CRLMA- 423/20 19	D. MITRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 16)
34 8	22765/ 2020	05.03.2 020	CRLMA- 423/20 19	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 16)
34 9	22766/ 2020	05.03.2 020	BLAPL- 703/20 20	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No- 16)
35 0	22767/ 2020	05.03.2 020	CRLMA- 266/20 19	M/S.PARS URAM PARIJA	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No- 16)
35 1	22768/ 2020	05.03.2 020	BLAPL- 515/20 20	PRATAP KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No- 16)
35 2	22769/ 2020	05.03.2 020	BLAPL- 612/20 20	M. R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-03-04			(Se at No- 16)
35 3	22770/ 2020	05.03.2 020	CRLA- 610/20 19	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04			(Se at No- 16)
35 4	22771/ 2020	05.03.2 020	CRLA- 669/20	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2020-03-04			(Se at

			19							No-16)
355	22772/2020	05.03.2020	BLAPL-252/2020	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-03-03			(Se at No-16)
356	22773/2020	05.03.2020	CRLA-97/2020	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-04			(Se at No-16)
357	22774/2020	05.03.2020	CRLA-205/2017	B. C. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-04		CRIMINAL APPEAL	(Se at No-2)
358	22775/2020	05.03.2020	CRLA-364/2019	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-2)
359	22776/2020	05.03.2020	CRLA-456/2019	SANJAY KUMAR BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04			(Se at No-2)
360	22777/2020	05.03.2020	CRLA-530/2019	P. N. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-04			(Se at No-2)
361	22778/2020	05.03.2020	WP (C) - 8794/2020	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-05			(Se at No-2)
362	22779/2020	05.03.2020	WP (C) - 25633/2014	K. C. MISHRA	GENERAL		Order Dtd. 2020-03-04			(Se at No-2)
363	22780/2020	05.03.2020	WP (C) - 25634/2014	K. C. MISHRA	GENERAL		Judgement Dtd. 2020-03-04			(Se at No-2)
364	22781/2020	05.03.2020	WP (C) - 25638/2014	K. C. MISHRA	GENERAL		Order Dtd. 2020-03-04			(Se at No-2)
365	22782/2020	05.03.2020	WP (C) - 13729/2018	P. K. MISHRA	GENERAL		Order Dtd. 2020-03-05			(Se at No-2)
366	22783/2020	05.03.2020	WP (C) - 14346/2018	M. N. MOHANTY	GENERAL		Order Dtd. 2018-12-18		WRIT BRANCH-10	(Se at No-57)
36	22784/	05.03.2	WP (C) -	P. K.	GENE		Order Dtd.			(Se

7	2020	020	3746/2013	MISHRA	RAL		2019-12-14			at No-57)
368	22785/2020	05.03.2020	WP (C) - 15987/2009	T. RAY	GENERAL		Order Dtd. 2020-03-02			(Se at No-57)
369	22786/2020	05.03.2020	CMP-46/2020	A. K. SARANGI	GENERAL		Order Dtd. 2020-03-03	REPORT		(Se at No-57)
370	22787/2020	05.03.2020	CMAPL-885/2019	A. K. MISHRA	GENERAL		Order Dtd. 2020-02-11	Petition,		(Se at No-57)
371	22788/2020	05.03.2020	ABLAPL - 16126/2017	D. K. BEHERA	GENERAL		Order Dtd. 2018-05-10		CRIMINAL MISC-1	(Se at No-8)
372	22789/2020	05.03.2020	ABLAPL - 18258/2016	S. DASH	GENERAL		Order Dtd. 2016-12-02		CRIMINAL MISC-3	(Se at No-14)
373	22790/2020	05.03.2020	BLAPL-4256/2013	M. R. BARIK	GENERAL		Order Dtd. 2013-03-25		CRIMINAL MISC-1	(Se at No-7)
374	22791/2020	05.03.2020	CRLREV - 286/2015	S. C. DASH	GENERAL		Order Dtd. 2019-07-11			(Se at No-7)
375	22792/2020	05.03.2020	WP (C) - 6368/2020	R. C. PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-04			(Se at No-7)
376	22793/2020	05.03.2020	FA-450/1981	D. K. NAIK	GENERAL		Order Dtd. 2000-06-19		FIRST APPEAL	(Se at No-8)
377	22794/2020	05.03.2020	CRLREV - 457/2013	B. B. DAS	GENERAL		Order Dtd. 2013-06-21		CRIMINAL REVISION	(Se at No-2)
378	22795/2020	05.03.2020	CRLREV - 457/2013	B. B. DAS	GENERAL		Order Dtd. 2013-06-21		CRIMINAL REVISION	(Se at No-2)

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